

THE DEPUTY MINISTER IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI BIREN SINGH ENGTI) : (a) to (c). Information for 1986 (1.1.86 to 30.9.86) is as follows :—

- (i) Number of Gazetted officers involved in cases launched by CBI = 729.
- (ii) Number of cases sent up for trial on completion of investigation = 394.
- (iii) Number of cases in which punishments awarded by courts to those found guilty = 147.

#### Annual Plan for 1986-87

1266. PROF. MADHU DANDAVATE: Will the Minister of PLANNING be pleased to state :

- (a) whether the Annual Plan for 1986-87 has been published;
- (b) if not, when it is likely to be published; and
- (c) the steps taken to publish the Annual Plan for 1987-88 by 31 March, 1987 ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI SUKHRAM) : (a) Yes, Sir. This was laid on the Table of the House on 7-11-1986.

(b) Does not arise.

(c) The Planning Commission is currently engaged in Annual Plan 1987-88 discussions with the States and Union Ministries and the Plan outlays so finalised will be published in the Union Budget for 1987-88.

The work relating to the preparation of Annual Plan 1987-88 document can commence only after the approval of detailed demands for grants by the Parliament and State legislatures.

#### Joint Programme on Space, Science and Technology

1267. SHRI SRIKANTA DATTA NARASIMHARAJA WADIYAR : Will the PRIME MINISTER be pleased to state :

(a) whether any accord has been signed between India and Sweden to launch any joint programme on Space, Science and Technology; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI K. R. NARAYANAN) : (a) and (b). A Memorandum of Understanding (MOU) on Cooperation in the field of Space Activities between the Indian Space Research Organisation (ISRO) and the Swedish Board for Space Activities (SBSA) has been signed recently covering the following areas :

- (a) mutual utilisation of range, data reception and telemetry, tracking and Command (TTC) facilities;
- (b) remote sensing, including inter-alia
  - (i) studies of the use of satellites for global peace keeping/monitoring
  - (ii) microwave remote sensing
  - (iii) applications of remote sensing in the fields of forestry, agriculture and the monitoring of the environment; and
- (c) other selected technology/science elements, which may be decided upon from time to time by ISRO and SBSA.

#### Speedy completion of pending projects

1268. PROF. NARAIN CHAND PARASHAR :  
SHRI BHATTAM SRI RAMA MURTY :

Will the Minister of PROGRAMME IMPLEMENTATION be pleased to state :

(a) whether 134 out of 264 major projects (costing over Rs. 20 crore each) undertaken by the Government have suffered on account of cost over-run and as on 31 March, 1986, had been delayed by a period of 3 to 204 months resulting in heavy delay in their completion in the cost of construction;

(b) the names and other relevant details like the date of sanction, laying of foundation stone, commencement of construction work, initial target date for completion at the time of commencement; and

(c) the steps taken/proposed to be taken by Government to complete these projects by giving them high priority?

**THE MINISTER OF PROGRAMME IMPLEMENTATION (SHRI A. B. A. GHANI KHAN CHOUDHURY) :** (a) Yes, Sir.

(b) Names, date(s) of approval and initial target date(s) of completion at the

time of commencement are given in the statement given below :

(c) The following steps are being taken to expedite the implementation of the projects :

- (i) Preparation of realistic project implementation plans;
- (ii) Effective monitoring through Monthly Flash Report and Quarterly Status Report Monitoring System;
- (iii) Constant pressure on project authorities for expeditious completion;
- (iv) Inter-Ministerial coordination and interaction; and
- (v) Close follow-up by concerned Ministries and project authorities with State Governments, equipment suppliers, Consultants and other concerned agencies to minimise delays.

#### Statement

#### *Projects behind Schedule as on 31.3.1986*

Sector	Name of Project	Date of approval	Original date of commss'ng
1	2	3	4
<i>Atomic Energy</i>	1. Narora Atomic Power Project (NAPP)	1/74	12/84
	2. Indian Rare Earch (OSCOM)	3/75	6/80
<i>Civil Aviation</i>	1. Fleet Replacement/Augmentation (Air India)	12/84	01/87
	2. Construction of 5-Star Hotel at JUHU Beach Bobay (397 Rooms)	1/79	3/83
<i>Chemicals &amp; Petro-Chemicals</i>	1. Bi-Component Acrylic Fibre Expln. (IPCL)	3/84	5/87
	2. Polypropylene-Copolymer Expln. (IPCL)	12/82	10/86
	3. Phenol/Acctone (HOC)	8/80	6/85
	4. Polytetrafluoro Ethylene (HOC)	12/82	6/85

1	2	3	4
<i>M/O Energy</i>	1. Block II OCP Jharia (BCCL)	6/82	3/87
<i>D/O Coal</i>	2. Monidih UG (BCCL) (RCE)	11/65	3/72
	3. Pootki Balihari UG (BCCL)	12/83	3/94
	4. Rajmahal OC (ECL) (RCE)	8/80	3/87
	5. Amlohri OC (NCL)	6/82	3/90
	6. Bina (RPR) (NCL)	8/73	3/86
	7. Jayant Expn. OC (NCL)	6/83	3/89
	8. Kakri OC (NCL)	10/80	3/87
	9. Kusumunda OC RCE (SECL)	12/74	3/85
	10. LTC Coal Gas Complex Dankuni (CIL)	10/77	9/84
	11. 2nd TPS Stage-I (NLC)	2/78	4/83
	12. —do—	2/83	4/89
	13. Bhalgora (BCCL) (U/G)	10/80	3/85
	14. Damodar OC (BCCL)	3/84	3/89
	15. Katras UG (BCCL)	10/79	3/84
	16. North Amlahad UG (BCCL)	10/80	3/85
	17. Sudamdih (BCCL) (RCE)	12/62	3/71
	18. Karkatta OC (CCL)	6/82	3/85
	19. Rajrappa OC Ramgarh RPR (CCL)	8/77	3/85
	20. Kedla Washery (CCL)	4/80	3/84
	21. Rajrappa Washery (CCL)	8/77	3/82
	22. Amrit Nagar RPR (ECL)	5/76	3/85
	23. Satgram (ECL)	5/79	3/89
	24. Jhingurdh OC (NCL)	1/77	3/82
	25. Workshop Singrauli	2/82	9/86
	26. Amlai OC (SECL)	3/84	3/89
	27. Bistrampur OC (SECL)	3/73	3/85
	28. Dhanpuri (SECL)	9/79	3/85
	29. Ramnagar REC UG (SECL)	10/78	3/86
	30. Durgapur OC (WCL)	10/78	3/85
	31. Sacner UG (WCL)	8/83	3/92
	32. Sasti OC (WCL)	11/81	3/88
	33. Godavari Khani 11A (SCCL)	9/83	3/89
	34. Ramagundam OCP (SCCL)	7/80	3/85
	35. 400KV Line St. 1 (NCL)	2/33	3/86
<i>Telecommunications</i>	Crossbar Switching Eqpt. Project, Rai Bareli	11/80	2/88
<i>Fertilizers</i>	1. Haldia (HFL)	7/81	...
	2. Namrup—III (HFC)	5/79	11/83
	3. Captivi Power Plant Barauni(HFC)	11/81	12/85
	4. Paradeep Fertilizers Project (PPL) Ph. II	1/83	11/87

1	2	3	4
<i>Mines</i>	1. Gandhamardan Bauxite Project (BALCO)	7/82	4/85
	2. Captive Power Plant (BALCO)	12/82	8/87
	3. Orissa Aluminium Complex (NALCO)	11/80	1/86
<i>Steel</i>	1. Bokaro-4MT Expn. (SAIL)	3/73	3/77
	2. Bokaro CPP (SAIL)	9/78	9/83
	3. Bhilai 4MT Expn. (SAIL)	2/78	12/81
	4. Rourkela Silicon Steel (SAIL)	11/77	1/81
	5. Rourkela CPP (SAIL)	1/81	6/85
	6. Durgapur CPP (SAIL)	9/78	6/83
	7. ASP Expansion ST. II Durgapur (SAIL)	7/81	1/85
	8. Durgapur (Moderanisation) (SAIL)	10/84 (Ph. I)	NA
	9. IISCO Rebuilding 8th Battery Co. (SAIL)	6/83	9/86
	10. IISCO Chasnala Washery Balancing (SAIL)	6/83	6/87
	11. Visakhapatnam Steel Project (RINL)	6/79	7/91
	12. Bailadia-II, C (NMDC)	11/80	6/84
	13. Bailadila-5 (Fine Ore-Handling)	9/82	3/84
<i>Railways</i>	1. Koraput-Rayagoda Line	8/82	3/87
	2. Bhuj-Naliya	81/82	3/87
	3. Dharmanagar-Kumarghat	78/79	12/84
	4. Ernakulam-Alleppey	79/80	3/84
	5. Lalabazar-Bairabi	78/79	3/84
	6. Silechar-Jiribam	78/79	3/84
<i>(Electrification)</i>	7. Delhi-Mathura-Jhansi	79/80	3/84
	8. Jhansi-Bina-Itarsi	81/82	3/85
	9. Gangapurcity-Ratlam	81/82	3/85
	10. Vijaywada-Kazipet-Balharshah	81/82	3/86
	11. Bhusawal-Nagpur	81/82	3/87
	12. Vadodara-Ratlam	79/80	3/84
	13. Itarsi-Nagpur	82/83	3/91
	14. Nagpur-Durg	84/85	3/88
	15. Mathura-Gangapur City	81/82	3/85
	16. Wardha-Balharshah	82/83	3/87
<i>(Gauge Coverston)</i>	17. Suratgarh-Bikaner	82/83	3/86
<i>Others</i>	18. Calcutta-underground	84/85	12/78

1	2	3	4
<b>Petroleum &amp; Natural Gas</b>	1. Addl. Product Tankage Ph. I (IOC)	3/83	3/85
	2. Marketing Facilities for OIL's LPG (IOC)	12/81	3/83
	3. Captive Power Plant (BPCL)	11/85	5/88
	4. Addl. Product Tankage Ph. I (BPCL)	3/83	3/85
	5. Polyester Staple Fibre (BRPL)	8/72	12/81
	6. Aromatic Project (CRL)	8/84	8/87
	7. Accelerated Production Programme, Bombay Offshore Project	7/82	3/85
	8. South Bassein Dev. Ph. I (ONGC)	4/81	5/85
	9. L. P. G. Recovery Plant Hazira	5/84	2/87
	10. Gas Sweetening Plant Ph. I Hazira	4/84	2/87
	11. Large Capacity Computer for KDMIPE	5/85	...
	12. Regional Computers 5 Nos. (ONGC)	4/85	2/86
	13. Offshore supply vessels-33 Nos. (ONGC)	5/83	12/85
	14. Multi Purpose Support Vessels II (MDL) (ONGC)	5/83	5/85
	15. Drill shop Indegrious from HSL (ONGC)	5/83	3/86
	16. W/O Jack up Rigs 2 Nos. (ONGC)	5/83	...
	17. Captive Power Plant Assam (ONGC)	(Not app.)	(Not app.)
	18. Jorojan Dev. Project (OIL)	3/81	9/85
	19. Hazira-Bareilly Jagdishpur High Pressure Gas Pipeline Project GIAIL	4/84	10/86
<b>Power</b>	1. Rihand (NTPC)	6/82	6/87
	2. Farakka STPP-I (NTPC)	3/79	3/86
	3. Bokaro 'B' I (DVC)	10/77	4/84
	4. Korba-St. I (NTPC)	4/78	9/84
	5. Korba-St. II (NTPC)	9/81	3/89
	6. Singrauli St. I (NTPC)	7/79	3/86
	7. Farakka St. II (NTPC)	9/84	7/91
	8. Ramagundam STPP St. I (NTPC)	4/78	12/84
	9. Ramagundam STPP St. II (NTPC)	9/81	3/90
	10. Bokaro 'B' II (DVC)	6/81	10/85

1	2	3	4
	11. Kopili 1 & 2 (NEEPCO)	3/75	12/82
	12. Salal 1, 2 & 3 (NHPC) HE	3/70	6/79 (I)
	13. Chamera HEP (NHPC)	4/84	3/90
	14. Singrauli Tr. Lines St. II (NTPC)	7/79	12/84
	15. Ramagundam Tr. Lines St. I (NTPC)	1/81	10/87
	16. Farakka Tr. Lines St. II (NTPC)	9/84	3/91
	17. Kahalgaon Tr. Lines St. I (NTPC)	9/84	3/90
	18. Korba Tr. Lines St. I (NTPC)	4/78	1/85
	19. Chukha Tr. Lines (NHPC)	11/81	3/85
	20. Jeypore-Talchar Tr. Lines (400KV)	12/83	3/87
<i>Public Enterprises</i>	1. Cachar Paper Project HPC	3/77	4/86
	2. Nowgong Paper Project HPC	3/77	12/80
	3. Manufacture of Passenger Vehicles (MUL)	9/82	3/87
	4. Neemuch cement Project	4/81	4/86
	5. Yerraguntala Cement Project (Expn.)	4/81	9/86
	6. Tandur Cement Project (CCL)	8/80	12/85
<i>Transport Surface</i>	1. Nhava Sheva Port Project	6/82	12/87
	2. Acquisition of 12 Bulk Carriers of 45000 DWT (SCL)	12/83	1/87
	3. Cochin Integrated Dev. Project/ Fertilizer Berth Fert. Handling equipment	7/80	9/83
	4. Vizag-Oil berth	10/82	4/84
	5. Madras Deepening of Bharathi Dock	3/84	11/85
	6. Madras Second Oil Jetty	3/84	11/85
	7. Haldia Project 2nd Oil Jetty	2/86	2/89

### Crash of Naval aircraft

1269. SHRI MOHD. MAHFOOZ ALI KHAN: Will the Minister of DEFENCE be pleased to state :

(a) whether a Naval aircraft crashed into sea of Goa recently during a routine training sortie and that its crew has been missing;

(b) if so, the details thereof;

(c) the result of the inquiry made by Government into the mishap; and

(d) whether the missing crew has since been found ?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE RESEARCH AND DEVELOPMENT IN THE MINISTRY OF DEFENCE (SHRI ARUN SINGH) : (a) to (d). An Alize aircraft,

which was airborne for a training sortie from Dabolim airport, crashed into the sea on the 25th September, 1986, about two miles from Calangute Beach. The crew consisted of three members and their bodies were recovered from the wreckage of the aircraft on 30th September, 1986 and 1st October, 1986 respectively. A Board of Inquiry ordered by Naval Headquarters is in progress.

#### Construction of ENU strategic basin at Visakhapatnam

1270. SHRI MANIK REDDY : Will the Minister of DEFENCE be pleased to state :

(a) whether his Ministry has approved the construction of ENU Strategic Basin at Visakhapatnam in Andhra Pradesh; and

(b) if so, the details of the plan and the amount sanctioned therefor ?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE RESEARCH AND DEVELOPMENT IN THE MINISTRY OF DEFENCE (SHRI ARUN SINGH) : (a) No, Sir.

(b) Does not arise.

#### Structural changes in Planning Commission and National Development Council

1271. SHRI PRAKASH V. PATIL : Will the Minister of PLANNING be pleased to state :

(a) whether some State Governments have suggested a structural change in the Planning Commission and in the National Development Council;

(b) if so, details thereof; and

(c) Government's reaction in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI SUKHRAM) : (a) and (b). As part of the process of fostering a continuing dialogue between

Planning Commission and the States, the Deputy Chairman had addressed the Chief Ministers in March, 1986 proposing to hold a series of meetings on a regional basis to go into some of the aspects of macro level planning, consultation, interaction with the States etc. One of the subjects proposed to be discussed in the meeting was the planning process and methodology of drawing up the Five Year Plans and the Annual Plans.

While reacting to this item some Chief Ministers also made suggestions in regard to the constitution and functions of the Planning Commission as also the role and functioning of the National Development Council.

(c) The suggestions made by the Chief Ministers are being examined.

#### Premature retirement of officers of All India Services and Central Services

1272. SHRI SYED SHAHABUDDIN : Will the PRIME MINISTER be pleased to states :

(a) the particulars of officers of various All India Services and Central Services who were allowed to retire prematurely since January 1985, with the last post held by each of them;

(b) the particulars of officers whose requests for premature retirement were refused or are pending for decision; and

(c) whether any such retiring officers were subsequently employed by Government in any capacity ?

THE DEPUTY MINISTER IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI BIREN SINGH ENGTI) : (a) and (b). Under the All India Services (DCRB) Rules, 1958, a member of an All India Service who is eligible to seek voluntary retirement from service is required to give 3 months previous notice in writing to the State Government on whose cadre he is borne. Retirement from service on the expiry of the period of notice is automatic. However, if the officer is under suspension or the date of retire-